

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/04/2019

O.A./260/325/2016

RNF

C PRADHAN
-V/S-
M/O RAILWAYS

ITEM NO:53

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>None appears on behalf of the applicant. Mr. S. K. Ojha, Ld. Counsel for the respondents is present and heard.</p>
	<p>No one was present on behalf of the applicant on previous date i.e on 01.08.2018. It seems that the applicant has lost interest to pursue this case.</p>
	<p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>